

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
METRO MANAGEMENT SERVICES PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Metro Management Services Private Limited
2.	Date of incorporation of corporate debtor	20/03/1998
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74140DL1998PTC092837
5.	Address of the registered office and principal office (if any) of corporate debtor	L-60 B, Malviya Nagar, New Delhi-110017
6.	Insolvency commencement date in respect of corporate debtor	01 st April, 2021 (copy of order received on 08 th April, 2021)
7.	Estimated date of closure of insolvency resolution process	27 th September, 2021
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Ashok Arora Regn No.: IBBI/IPA-003/ICAI-N-00279/2020-2021/13170
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 281 / Sector 51, second floor, Sector 51, Opposite Amity International School, In front of Gate No.2 of Symphony Floors Society, Gurgaon, Haryana, 122018 Email id: ashok.arora79@yahoo.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: C-100, C Block, Sector 2, Noida, Uttar Pradesh 201301 Email id: ibc.mmspl@gmail.com
11.	Last date for submission of claims	14 th April, 2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://www.ibbi.gov.in/home/downloads Physical Address: N.A

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Metro Management Services Private Limited** on **01st April, 2021**.

The creditors of **Metro Management Services Private Limited**, are hereby called upon to submit their claims with proof on or before **14th April, 2021** to the interim resolution professional at the address mentioned against entry No. 10.



The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 09th April 2021
Place : Gurugram, Haryana



Ashok Arora
Interim Resolution Professional
No. IBBI/IPA-003/ICAI-N-00279/2020-2021/13170
In the matter of METRO MANAGEMENT SERVICES PRIVATE LIMITED